

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 150 OF 2017 & IA No. 651 OF 2017 & IA No. 632 OF 2018

Dated: 24th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Shri Rama Shankar Awasthi

.... Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Anand K. Ganesan
Swapna Seshadri

Counsel for the Respondent(s) : C.K. Rai for R-1

Divya Chaturvedi for R-2

Mandakini Ghosh for R-3

Altaf Mansoor
Puneet Chandra for R-4

ORDER

List the matter for further hearing on **23.01.2020.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK